

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1086 of 2019

IN THE MATTER OF:

A Devasundaram

...Appellant

Versus

Kanaka Durgaa Crane & Anr.

...Respondents

For Appellant: None

**For Respondents: Shri Davesh Bhatia and Ms. Eesha Bakshi,
Advocates**

ORDER

19.03.2020 Counsel for Appellant is not present. If on next date also
the Counsel is not present, we may proceed to pass appropriate Orders.

List the Appeal for admission (after Notice) on 20th April, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

/rs/kam